

would be provided with hostel accommodation in Lucknow?

Shri S. K. Patil: I do not know this particular thing. But generally, as I said in my statement, Government are not bound to give any accommodation when people volunteer to go to a particular place.

Shri Vajpayee: Is it not a fact that the inspection quarter of the Post-master-General, comprising of five bed-rooms is generally vacant at Lucknow, and if so, may I know why the employees are not housed in that quarter?

Shri S. K. Patil: These are small particulars which I do not know. If the hon. Member brings them to my notice, I shall enquire.

WRITTEN ANSWERS TO QUESTIONS

Bren Guns

*1949. **Shri S. M. Banerjee:** Will the Minister of Defence be pleased to state:

(a) whether the cost of a Bren Gun manufactured in India is more than that of the imported one;

(b) if so, whether this high price is due to low production; and

(c) the steps being taken to bring down the cost in consonance with the level of production?

The Deputy Minister of Defence (Shri Raghuramiah): (a) Bren Guns are not being imported at present, but the cost of indigenous production of the gun is high compared to the estimated cost of production in U.K.

(b) The high cost is partly due to the low level of production.

(c) Government are examining the matter.

Administrative Tribunals

*1951. **Shri Ram Krishan:** Will the Minister of Law be pleased to refer to the reply given to Starred Question

No. 1446 on the 4th September, 1957 and state:

(a) whether the Law Commission has submitted its report on the scheme for setting up of administrative tribunals; and

(b) if so, the details thereof?

The Minister of Law (Shri A. K. Sen): (a) No, Sir. I should add that the question of setting up administrative tribunals has not been specifically referred to the Law Commission. The Law Commission's Report on the general question of the reform of judicial administration which will *inter alia* contain their views on the question of the setting up of administrative tribunals, is still awaited.

(b) Does not arise.

National Anthem

*1957. { **Shri C. K. Bhattacharyya:**
Shri S. C. Samanta:
Dr. Pashupati Mandal:

Will the Minister of Home Affairs be pleased to state what steps have been taken to help the citizens of India to learn the singing of the National Anthem?

The Minister of State in the Ministry of Home Affairs (Shri Datar): 1. The State Governments have been requested to make some provision in the programme of work of Schools and Colleges to explain to the students the significance of the National Anthem and to practise its singing as a part of the school routine.

2. In certain States, instructions have been issued to Text Book Committees and publishers of Language text books used by Primary and Secondary Schools to include the National Anthem in the language text books used by Primary and Secondary Schools.

3. A pamphlet entitled "Our National Songs" has been published by the Publication Division explaining the origin, adoption and usage of the

National Anthem and giving its correct version.

4. The following approved versions of the National Anthem have been commercially released through Gramophone Companies:

- (1) Choral version
- (2) Orchestral version
- (3) Band versions.

National Book Trust

*1959. **Shri Manabendra Shah:** Will the Minister of Education be pleased to state:

(a) whether the National Book Trust has undertaken the work of publishing any of the Indian Classics so far; and

(b) whether any plan to translate good books from foreign languages has been drawn up?

The Minister of Education (Dr. K. L. Shrimall): (a) Yes, Sir.

(b) No, Sir, but the matter is under examination.

Northern Higher Technological Institute, Kanpur

*1965. { **Shri S. M. Banerjee:**
Shri Panigrahi:

Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether the American experts are being invited to help in the establishment of the Northern Higher Technological Institute at Kanpur;

(b) if so, the number of such experts;

(c) the amount likely to be spent on them; and

(d) the period for which they are likely to be engaged?

The Minister of Scientific Research and Cultural Affairs (Shri Humayan Kabir): (a) to (d). The question of securing technical assistance from the U.S.A. is under consideration.

I.A.S., I.F.S. and I.R.S.

3057. **Shri V. C. Shukla:** Will the Minister of Home Affairs be pleased to lay on the Table a statement showing the total number of persons in the I.A.S., I.F.S., I.R.S. and other Central Administrative Services, separately for each cadre, who are Science graduates or hold post-graduate qualifications in science or other technical degrees?

The Minister of State in the Ministry of Home Affairs (Shri Datar): The information is being collected and will be laid on the Table of the Lok Sabha as soon as possible.

Indian Students in Universities in U.S.A.

3058. **Shri R. Narayanasamy:** Will the Minister of Education be pleased to state:

(a) the number of Indian students at present studying in the Universities in U.S.A., who have gone there without the aid of the Government of India scholarships; and

(b) what are their economic conditions at present?

The Minister of Education (Dr. K. L. Shrimall): (a) According to the available information, approximately 2,000 Indian students were studying in U.S.A. on 31st October 1957, of which 68 were government scholars.

(b) Precise information in regard to the economic conditions of these students is not available. Some of these students took part-time employment around the campus and vacation jobs and about 900 students were enjoying financial assistance of some kind or another.

It may, however, be added that, while applying for passport in India for going abroad, the students, and